

**GOVERNMENT OF INDIA  
SHIPPING  
LOK SABHA**

UNSTARRED QUESTION NO:2994  
ANSWERED ON:10.02.2014  
INLAND WATERWAYS  
Patil Shri C. R.

**Will the Minister of SHIPPING be pleased to state:**

- (a) whether the Government is considering to develop inland waterways in the country particularly in Gujarat;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether the Government has received any representation from the State Government of Gujarat in this regard; and
- (e) if so, the reaction of the Government thereto along with the action taken thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MILIND DEORA)

(a)to(c): Inland Waterways Authority of India (IWA) is primarily responsible for development and regulation of only those waterways which have been declared as National Waterways (NWs). As no National Waterway exists in the State of Gujarat, IWA does not have any plan to develop inland waterways in Gujarat.

(d)&(e): IWA has not received any representation or proposal from the Government of Gujarat for development of inland waterways in that State.